

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100/2022/5236/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sangeeta Gogoi Bora,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati the ¹² 14 June, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJD/2909/2024, dtd. 11.06.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 13.06.2024 and 14.06.2024**. The Addl. District & Sessions Judge, Dibrugarh, in his absence, the Addl. District & Sessions Judge (FTC), Dibrugarh, in his absence, the Civil Judge (Sr. Divn.)-cum-Assistant Sessions Judge, Dibrugarh, in his absence, the Chief Judicial Magistrate, Dibrugarh, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-100/2022/5237/A, dated , 14-06-2024

Copy to:

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)